

OA: 1907/93

8-12-93

Hon Mr. Justice, R.K. Varma, V.C.
Re: Miss Usha Sen AM

Shri R.C. Sinha, learned Counsel
for the petitioner. We have
heard the learned Counsel to
some length for the purpose
of admission and the learned
Counsel states that he does
not want to press his petition,
the petition is therefore dismissed
as not pressed.

JS
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W.L.
A.M.

R.K.V.
V.C.